

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 8th February, 2018

No.HC.VII-19/2018/ 982 /A. Shri Gaujar Rahman, Bench Assistant (UDA), Office of the District & Sessions Judge, Kamrup(M), Guwahati, is transferred and posted against the post of Bench Assistant (UDA), in the Court of Addl. District & Sessions Judge, Kamrup, Amingaon, the post being created by the Govt. of Assam, vide letter No.JDJ.319/2012/19 dated 21.11.2013 and shifted to Kamrup, Amingaon vide Govt. letter No. JDJ-11016/200/2017-ESTT-JUDI-Judicial/12 dated 24.10.2017.

Shri Rahman will join at his new place of posting immediately.

No.HC.VII-19/2018/ 983 /A. Shri Umesh Kalita, Driver, Office of the District & Sessions Judge, Kamrup(M), Guwahati, is transferred and posted against the post of Driver, in the Court of Addl. District & Sessions Judge, Kamrup, Amingaon, the post being created by the Govt. of Assam, vide letter No.JDJ.319/2012/19 dated 21.11.2013 and shifted to Kamrup, Amingaon vide Govt. letter No. JDJ-11016/200/2017-ESTT-JUDI-Judicial/12 dated 24.10.2017.

Shri Kalita will join at his new place of posting immediately.

No.HC.VII-19/2018/ 984 /A. Smti. Archana Kalita, LDA, Office of the Chief Judicial Magistrate, Kamrup(M), Guwahati is transferred and posted against the post of LDA, in the Court of Judicial Magistrate First Class, Kamrup, Amingaon, the post being created by the Govt. of Assam, vide letter No.JDJ.319/2012/19 dated 21.11.2013 and shifted to Kamrup, Amingaon vide Govt. letter No. JDJ-11016/200/2017-ESTT-JUDI-Judicial/12 dated 24.10.2017.

Smt. Kalita will join at her new place of posting immediately.

(N.B. The seniority of Shri Gaujar Rahman and Shri Umesh Kalita will be decided by the District & Sessions Judge, Kamrup, Amingaon and the seniority of Smti. Archana Kalita will be decided by the Chief Judicial Magistrate, Kamrup, Amingaon on the basis of their initial date of joining in the service.)

By Order,

Sd/-M.K. Kalita

REGISTRAR (VIGILANCE)


8/2/2018

Memo No.HC.VII-19/2018/985-1000 /A

dated:08.02.2018

Copy to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District & Sessions Judge, Kamrup(M). He is requested to release Shri Gaujar Rahman and Sri Umesh Kalita in order to enable them to join at their new place of posting immediately.
4. The Chief Judicial Magistrate, Kamrup (M). He is requested to release Smt. Archana Kalita in order to enable her to join her new place of posting immediately.
5. The District & Sessions Judge, Kamrup, Amingaon.
6. The Chief Judicial Magistrate, Kamrup, Amingaon.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Joint Registrar (_____), Gauhati High Court, Guwahati.
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
- ✓ 11. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court website.
12. The CA to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judl.)/ Registrar (Esstt.), Gauhati High Court, Guwahati.
13. Shri Gaujar Rahman, Bench Assistant (UDA), Office of the District & Sessions Judge, Kamrup(M).
14. Shri Umesh Kalita, Driver, Office of the District & Sessions Judge, Kamrup(M), Guwahati.
15. Smti. Archana Kalita, LDA, Office of the Chief Judicial Magistrate, Kamrup(M).
16. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

REGISTRAR (VIGILANCE)

8/2/2018

8/2/18